

18/3

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.733/26695-725/F.1(3)/Gaz/19 Dated 19.03.2019 and No.1008/38054-072/F.1(3)/Gaz/19 Dated 22.04.2019, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of Judicial Officer (Column No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Ms. Deepali Sharma ASJ-01 (POCSO)	Sh. Mohd. Farrukh ASJ-05 (POCSO)	Sh. Ashish Aggarwal ASJ-03
2	Dr. Kamini Lau ASJ-02	Sh. Ashish Aggarwal ASJ-03	Ms. Pinki ASJ-04
3	Sh. Ashish Aggarwal ASJ-03	Ms. Pinki ASJ-04	Sh. Mohd. Farrukh ASJ-05 (POCSO)
4	Ms. Pinki ASJ-04	Dr. Kamini Lau ASJ-02	Ms. Deepali Sharma ASJ-01 (POCSO)
5	Sh. Mohd. Farrukh ASJ-05 (POCSO)	Ms. Deepali Sharma ASJ-01 (POCSO)	Dr. Kamini Lau ASJ-02
6	Sh. Ramesh Kumar-I Spl. Judge (NDPS)	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)	Sh. Satish Kumar ASJ/SFTC
7	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)	Sh. Ramesh Kumar-I Spl. Judge (NDPS)	Ms. Rekha ASJ (Electricity)
8	Ms. Rekha ASJ (Electricity)	Sh. Satish Kumar ASJ/SFTC	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)
9	Sh. Satish Kumar ASJ/SFTC	Ms. Rekha ASJ (Electricity)	Sh. Ramesh Kumar-I Spl. Judge (NDPS)

(5) 2019

(R.P.S. Teji)

District & Sessions Judge (HQs)

Delhi (Office)

No. 1200/45917-938

/F.1(3)/Gaz/19

Dated _____

Sub:-Link ASJ (Central)

17 MAY 2019

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
4. The Sr. AO(J)/AO(J), Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. Branch In-charge, General Branch (Central) with reference to letter No.6100-110-1/Security & Fire Safety/Genl.I/THC/19 Dated 16.03.2019.
6. The P.S./Reader to Ld. District & Sessions Judge (HQs).
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)
Delhi (Officiating)

ASL-03	ASL-03 (POCSO)	ASL-03	ASL-03
ASL-04	ASL-04 (POCSO)	ASL-04	ASL-04
ASL-05	ASL-05 (POCSO)	ASL-05	ASL-05
ASL-06	ASL-06 (POCSO)	ASL-06	ASL-06
ASL-07	ASL-07 (POCSO)	ASL-07	ASL-07
ASL-08	ASL-08 (POCSO)	ASL-08	ASL-08
ASL-09	ASL-09 (POCSO)	ASL-09	ASL-09
ASL-10	ASL-10 (POCSO)	ASL-10	ASL-10
ASL-11	ASL-11 (POCSO)	ASL-11	ASL-11
ASL-12	ASL-12 (POCSO)	ASL-12	ASL-12
ASL-13	ASL-13 (POCSO)	ASL-13	ASL-13
ASL-14	ASL-14 (POCSO)	ASL-14	ASL-14
ASL-15	ASL-15 (POCSO)	ASL-15	ASL-15
ASL-16	ASL-16 (POCSO)	ASL-16	ASL-16
ASL-17	ASL-17 (POCSO)	ASL-17	ASL-17
ASL-18	ASL-18 (POCSO)	ASL-18	ASL-18
ASL-19	ASL-19 (POCSO)	ASL-19	ASL-19
ASL-20	ASL-20 (POCSO)	ASL-20	ASL-20